

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.664/2017
in
OA No.4244/2015**

New Delhi, this the 1st day of February, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sumit Kumar
S/o Sh. Suresh
R/o V.P.O. Loharheri
The.-Bahadurgarh, Distt. Jhajjar
Haryana – 124507. ... Petitioner
(By Advocate :Shri Jatin Parashar for Shri Ajesh Luthra)

Versus

1. Mr. Ashim Khurana
Chairman, (Head Quarter)
Staff Selection Commission
Block No. 12, CGO Complex
Lodhi Road, New Delhi – 110504.
2. Sh. Amulya Patnaik
Commissioner of Police
PHQ, MSO Building
IP Estate, New Delhi. ...Contemnors/Respondents

(By Advocate :Shri Rohit Sehrawat for Shri Hanu Bhaskar,
Shri Vijay Pandita for R-2)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

The compliance affidavit has been filed on 30.01.2019. In view of the same, Contempt Petition is closed. Notices are discharged. No costs.

**(Mohd. Jamshed)
Member (A)**

**(S.N. Terdal)
Member (J)**

